

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/743/2024, IA No.65/2020 in CP(IB) No.278/7/HDB/2018
NAME OF THE COMPANY	BS Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	BS Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/743/2024

Present: Ld. Counsel Mr. M. Anil Kumar for the Applicant.
Mr. Yadavilli Sai Karunakar, Liquidator.

This is an application filed by the Liquidator to take on record the Progress Report. The progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA No.65/2020

Present: Ld. Counsel Mr. M. Anil Kumar for the Applicant.
Mr. Yadavilli Sai Karunakar, Liquidator.
Ld. Counsel Mr. Narender Naik for R2.
Ld. Counsel Mr. Mayur Mundra for R4 and R5.
Ld. Counsel Mr. VVSN Raju for R9.

Ld. Counsel Mr. Mayur Mundra for R4 and R5 prays for time for filing counter. Prayer is allowed. **Matter is adjourned to 03.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)